#### **PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD**

FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

- **SUB: WORKSHOP** International Workshop on Intellectual Property, Commercial and Emerging Law organized by Economic Development Board of Andhra Pradesh being conducted in collaboration with the Japanese External Trade Organization (JETRO) and Bezwada Bar Association for two days on 24.02.2017 and 25.02.2017 at Vijayawada, Andhra Pradesh – Request letter from Secretary to Government (in-charge), Law Department, Andhra Pradesh State, to depute the Judicial Officers to attend the said Workshop – Nomination of Officers – **ORDERS – ISSUED**.
- **REF:** Letter No. 360(P), Law (Home, Cts.A)/2017, dated 17.02.2017 from the Secretary to Government (in-charge), Law Department, Amaravathi at Velagapudi, Andhra Pradesh State.

#### ORDER ROC. No. 1505/2017-B.SPL., DATED: 20.02.2017

#### The High Court is pleased to pass the following Orders:

The following 78 Judicial Officers working in the State of Andhra Pradesh are hereby nominated to participate in the International Workshop on Intellectual Property, Commercial and Emerging Law organized by Economic Development Board of Andhra Pradesh being conducted in collaboration with the Japanese External Trade Organization (JETRO) and Bezawada Bar Association on 24.02.2017 and 25.02.2017 at A-Convention Centre (40-5-6A), Valluri Purnachandra Rao Road, Labbi Pet, Vijayawada, Andhra Pradesh.

SL. NO.	NAME OF THE OFFICER	DESIGNATION
	ANANTHAPUR	AM DISTRICT
DISTR	ICT AND SESSIONS JUDGE	έ.
1.	Sri P.Subramanya Kumar	I Addl. District and Sessions Judge, Ananthapuram.
SENIC	R CIVIL JUDGES	· · · · · · · · · · · · · · · · · · ·
1	Sri S.Kamalakar Reddy	Secretary, District Legal Services Authority, Ananthapuram.
2	Sri Shaik Mohammad Fazulullah	Senior Civil Judge, Kadiri.
JUNIC	R CIVIL JUDGES	-
1	Ms. T.Leelavathi	Prl. Junior Civil Judge, Dharmavaram.
2	Sri Shaik Jani Basha	Prl. Junior Civil Judge, Hindupur.
3	Sri Syed Kaleemullah	Junior Civil Judge, Tadipatri
	CHITTOOR	DISTRICT
	ICT AND SESSIONS HIDCE	

#### DISTRICT AND SESSIONS JUDGE

1	Sri B.R. Madhusudhan Rao	I Addl. District and Sessions Judge, Chittoor.		
SENIO	SENIOR CIVIL JUDGES			

1	Sri R.Sarath Babu	Prl. Senior Civil Judge, Madanapalli.
2	Smt. P.Lakshmi Sarada	Senior Civil Judge, Puttur.

#### JUNIOR CIVIL JUDGES

1	Sri S.C.Raghavendra	III Addl. Junior Civil Judge, Chittoor.
2	Sri P.Bharadwaja	IV Addl. Junior Civil Judge, Chittoor.
3	Sri N.Sasidhar Reddy	I Addl. Junior Civil Judge, Tirupati.

EAST GODAVARI DISTRICT		
DISTRICT AND SESSIONS JUDGE		
1	Sri A.V.Ravindra Babu	I Addl. District and Sessions Ju East Godavari at Rajamahendravara
SEN	IOR CIVIL JUDGES	
1	Sri L.Venkateswara Rao	Secretary, District Legal Serv Authority, Rajamahendravaram.
2	Smt. G.Archana	III Addl. Senior Civil Judge, Kakinad
JUN	IOR CIVIL JUDGES	
1	Sri K.P.Balaji	II Addl. Junior Civil Jud Rajamahendravaram.
2	Sri Y.Bennayya Naidu	Prl. Junior Civil Judge, Alamuru, 1 Godavari District.
3	Sri Manda Venkateswara Rao	V Addl. Junior Civil Judge, Kakinad
	GUNTUR	DISTRICT
DIST	RICT AND SESSIONS JUDGE	
1	Sri G.Gopi Chand	III Addl. District and Sessions Jud Guntur.
SEN	IOR CIVIL JUDGES	·
1	Smt. G.Anandi	II Addl. Senior Civil Judge, (F Guntur.
2	Sri M.Gurunath	Senior Civil Judge, Gurazala.
JUN	IOR CIVIL JUDGES	
1	Smt. M.Meena Devi	Prl. Junior Civil Judge, Guntur.
2	Smt. Y.Bindu Madhavi	V Addl. Junior Civil Judge, Guntur.
3	Sri P.Goverdhan	Spl. Judicial Magistrate of First Cl Excise Court, Guntur.
	KADAPA	DISTRICT
DIST	RICT AND SESSIONS JUDGE	
1	Sri G.Anwar Basha	Spl. Judge for trial of Cases under S & ST's (POA) Act-cum-IV Addl. Dis- and Sessions Judge, Kadapa.
SEN	IOR CIVIL JUDGES	· · · · · · · · · · · · · · · · · · ·
1	Sri P.Panduranga Reddy	Senior Civil Judge, Proddatur.
2	Sri Shaik Sikinder Basha	Senior Civil Judge, Rayachoti
	IOR CIVIL JUDGES	
1	Sri A.Pavan Kumar	Judicial Magistrate of First Cla Special Mobile Court, Kadapa.
2	Sri Ch.Kishore Kumar	Junior Civil Judge, Pulivendula
3	Ms. M.Manasa	Addl. Junior Civil Judge, Rayachoti.
	KRISHN	ADISTRICT
DIST	RICT AND SESSIONS JUDGE	
1	Smt. S.Rajani	Spl. Judge for trial of Cases under S & ST's (POA) Act-cum-X Addl. Dist and Sessions Judge, Krishna Machilipatnam.

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#### SENIOR CIVIL JUDGES

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1	Smt. S.V.P.Surya Chandra Kala	VI Addl. Senior Civil Judge, Vijayawada.
2	Smt. M.Madhuri	VII Addl. Senior Civil Judge, Vijayawada.
JUN	IOR CIVIL JUDGES	
1	Smt. G.Chandra Mouleswari	Prl. Junior Civil Judge, Machilipatnam.
2	Sri S.Damodar	Prl. Junior Civil Judge, Tiruvuru.
3	Sri T.V.S.S.Prakash	III Addl. Junior Civil Judge, Vijayawada.

#### KURNOOL DISTRICT

DIS	TRICT AND SESSIONS JUDGE	
1	Sri V.Venkata Seshu Babu	Spl. Judge for trial of Cases under SC's & ST's (POA) Act-cum-VI Addl. District and Sessions Judge, Kurnool.
SEN	IOR CIVIL JUDGES	
1	Sri P.Tirumala Rao	Senior Civil Judge, Adoni.
2	Sri C.N.Murthy	Senior Civil Judge, Allagadda.
JUN	IOR CIVIL JUDGES	• • • • • • • • • • • • • • • • • • • •
1	Sri M.Babu	Judicial Magistrate of First Class, Special Mobile Court (PCR), Kurnool.
2	M.S.Kareemulla	Addl. Junior Civil Judge, Dhone.
3	Sri S.Vasudev	Junior Civil Judge, Yemmiganur.
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#### SPSR NELLORE DISTRICT

DIS	TRICT AND SESSIONS JUDGE	2		
1	Sri B.Papi Reddy	III Addl. District and Sessions Judge, Nellore.		
SEN	IOR CIVIL JUDGES	1		
1	Sri G.Bhupal Reddy	I Addl. Senior Civil Judge, Nellore.		
2	Sri D.Yedukondalu	Senior Civil Judge, Gudur.		
JUN	JUNIOR CIVIL JUDGES			
1	Smt. S.Aruna Sri	Spl. Judicial Magistrate of First Class for Railways, Nellore.		
2	Smt. Y.J.Padma Sree	Judicial Magistrate of First Class, Special Mobile Court, Nellore.		
3	Sri Marpu Sridhar	Junior Civil Judge, Udayagiri.		

#### PRAKASAM DISTRICT

### DISTRICT AND SESSIONS JUDGE

1	Sri V.Mohan Kumar	Judge, Family Court-cum-VIII Addl. District and Sessions Judge, Prakasam at Ongole.
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#### SENIOR CIVIL JUDGES

1	Sri S.M.Phani Kumar.	Senior Civil Judge, Kandukur.
2	Sri S.Ramanaiah	Senior Civil Judge, Darsi.

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#### JUNIOR CIVIL JUDGES

1	Sri J.Sravan Kumar	III Addl. Junior Civil Judge, Ongole.
2	Sri K.Suresh Babu	Addl. Junior Civil Judge, Addanki.
3	Ms. N.Reddy Prasanna	Junior Civil Judge, Darsi.

#### SRIKAKULAM DISTRICT

#### DISTRICT AND SESSIONS JUDGE

1	Sri B.Gautham Prasad	I Addl. District and Sessions Judge, Srikakulam.
SEN	IOR CIVIL JUDGES	
1	Sri P.Rajendra Prasad	Addl. Senior Civil Judge, Srikakulam.
2	Sri M.P.Sannidhi Rao	Senior Civil Judge, Rajam.
JUN	IOR CIVIL JUDGES	
1	Smt. N.Padmavathi	Prl. Junior Civil Judge, Srikakulam.
2	Sri Y.Srinivasa Rao	Special Judicial Magistrate of First Class, Excise Court, Srikakulam.
3	Smt. K.Krishna Satya Latha	Junior Civil Judge, Rajam.

#### VISAKHAPATNAM DISTRICT

### DISTRICT AND SESSIONS JUDGE

1	Sri A.Pardhasaradhi	Judge, District	Family and	Court-cum-V Sessions	Addl. Judge,
		Visakha	patnam.		

## SENIOR CIVIL JUDGES

1	Sri G.Chakrapani	II Addl. Senior Civil Judge, Visakhapatnam.
2	Sri Ch.Raja Gopala Rao	IV Addl. Chief Metropolitan Magistrate, Visakhapatnam.

## JUNIOR CIVIL JUDGES

1	Sri K.Prakash Babu	I Addl. Junior Civil Judge, Visakhapatnam.
2	Smt. V.Veera Naga Venkata Lakshmi	Prl. Junior Civil Judge, Chodavaram.
3	Sri B.Babu Naik	Prl. Junior Civil Judge, Yellamanchili.
3	Sri B.Babu Naik	Prl. Junior Civil Judge, Yellam

#### VIZIANAGARAM DISTRICT

#### DISTRICT AND SESSIONS JUDGE

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## SENIOR CIVIL JUDGES

ſ	1		Secretary, District Legal Services Authority, Vizianagaram.
	2	Sri M.Suneel Kumar	Senior Civil Judge, Parvathipuram.

#### JUNIOR CIVIL JUDGES

1	Sri T.V.Rajesh Kumar	Prl. Junior Civil Judge, Vizianagaram.
2	Ms. K.Sarada	Spl. Judicial Magistrate of First Class, Excise Court, Vizianagaram.
3	Sri G.Ganga Raju	Prl. Junior Civil Judge, Parvathipuram.

	WEST GODAVA	RI DISTRICT
DIST	RICT AND SESSIONS JUDGE	
1	Smt. S.Sree Devi	Spl. Judge for trial of Cases under SC's & ST's (POA) Act-cum-VIII Addl. District and Sessions Judge, West Godavari at Eluru.

SENIOR CIVIL JUDGES

1	Sri L.Sridhar	Addl. Senior Civil Judge, Eluru.
2	Sri P.Kesavacharyulu	Senior Civil Judge, Narsapur.
JUN	IIOR CIVIL JUDGES	L
1	Smt. A.Naga Sailaja	Prl. Junior Civil Judge, Palakole.
		0.
2	Sri N.Srinivasa Rao	Prl. Junior Civil Judge, Tadepalligudem.

The Prl. District and Sessions Judges/Unit Heads in the State of Andhra Pradesh are requested to make necessary relief arrangements in respect of the officers nominated for the said Workshop, under intimation to the High Court. The schedule of the workshop is enclosed herewith.

The participants are entitled for T.A. & D.A. as per Rules.

**NOTE:** The officers who are nominated supra may contact the office of the Prl. District and Sessions Judge, Krishna at Machilipatnam and Metropolitan Sessions Judge, Vijayawada, in case of any necessity for accommodation in connection with the workshop.

STRAR GENERAL

То

- 1. The officers.
- 2. The Secretary to Government (in-charge), Law Department, Amaravathi at Velagapudi, Andhra Pradesh State.
- 3. The Registrar, Information Technology-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to place the proceedings in the High Court's Website under general information).
- 4. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
- 5. The Member Secretary, A.P. State Legal Services Authority, Hyderabad.
- 6. **THE PRL. DISTRICT AND SESSIONS JUDGES:** Ananthapuram, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram and West Godavari at Eluru.

#### 7. **THE DISTRICT TREASURY OFFICERS:** Ananthapuram, Chittoor, East Godavari at Kakinada, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram and West Godavari at Eluru.

8. The Section Officers: Special Officers Section, Computer Section, E-Section, Work Review Cell, O.P. Cell, Vigilance Cell, D.Budget Section, B.Section, Accounts Section, High Court of Judicature at Hyderabad.

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## International Workshop on

# "Intellectual Property, Commercial and Emerging Laws"

Friday, 24<sup>th</sup> February, 2017 & Saturday, 25<sup>th</sup> February, 2017

## Venue

A-Convention Centre (40-5-6A), Valluru Purnachandra Rao Road, Labbipet, Vijayawada, Andhra Pradesh 520 010 PAGE 2

## You are cordially invited for an International Workshop on "Intellectual Property, Commercial and Emerging Laws"

## Friday, 24<sup>th</sup> February, 2017 & Saturday, 25<sup>th</sup> February, 2017

## **Chief Guest**

## Shri N. Chandrababu Naidu Hon'ble Chief Minister of Andhra Pradesh

## **Guest of Honour**

Hon'ble Mr. Justice Madan B. Lokur, Judge, Supreme Court of India

## In the presence of

Hon'ble Mr. Justice N.V. Ramana, Judge, Supreme Court of India

Hon'ble Mr. Justice Ramesh Ranganathan, Acting Chief Justice, High Court of Judicature at Hyderabad for the States of Telangana and Andhra Pradesh

Hon'ble Ms. Justice G. Rohini, Chief Justice, High Court of Delhi

Hon'ble Mr. Justice V. Ramasubramanian, Judge, High Court of Telangana and A.P.

## **Special Guest**

Hon'ble Mr. Justice Akira Katase, Judge, Intellectual Property High Court, Japan

## Venue

A-Convention Centre (40-5-6A), Valluru Purnachandra Rao Road, Labbipet, Vijayawada, Andhra Pradesh 520 010

**Programme Overleaf** 



# Friday, 24th February 2017

## 9.00 - 10.30 am - INAUGURAL SESSION

## Welcome Address

Shri J. Krishna Kishore, CEO, Andhra Pradesh Economic Development Board

## **Inaugural Address**

Hon'ble Mr. Justice Ramesh Ranganathan, Acting Chief Justice, High Court of Judicature at Hyderabad for the States of Telangana and Andhra Pradesh and

Hon'ble Ms. Justice G. Rohini, Chief Justice, High Court of Delhi

### Special Address

Hon'ble Mr. Justice V. Ramasubramanian, Judge, High Court of Telangana and A.P. Hon'ble Mr. Justice Akira Katase, Judge, Intellectual Property High Court, Japan

## Keynote Address

Hon'ble Mr. Justice N.V. Ramana, Judge, Supreme Court of India

## Address by the Guest of Honour

Hon'ble Mr. Justice Madan B. Lokur, Judge, Supreme Court of India

## Address & PowerPoint Presentation by the Chief Guest Shri. N. Chandrababu Naidu, Hon'ble Chief Minister of Andhra Pradesh

#### Vote of thanks

Shri Ch. Manmadha Rao, President, Bezwada Bar Association



#### PAGE 4

## Friday, 24<sup>th</sup> February, 2017

### WORKING SESSION 1 : 10.30 am TO 11.45 am

## **Basics of Intellectual Property Rights**

## Chaired by

Hon'ble Mr. Justice Madan B. Lokur, Judge, Supreme Court of India

## **Speakers**

Hon'ble Mr. Justice V. Ramasubramanian, Judge, High Court of Telangana and A.P. Mrs. Prathiba M. Singh, Senior Advocate

Hon'ble Mr. Justice Akira Katase, Judge, Intellectual Property High Court, Japan

#### WORKING SESSION 2 : 12.00 noon TO 1.15 pm

## **Commercial Courts Act and Evidence in Digital Era**

## Chaired by

Hon'ble Dr. Justice S. Muralidhar, Judge, High Court of Delhi

## **Speakers**

Mr. Chander M. Lall, Advocate Mr. B. Murli, Advocate Mr. Krishna Grandhi, Advocate

## WORKING SESSION 3 : 2.30 pm TO 3.45 pm

## **Emerging laws: Competition, Internet, IT and Cyber Crime**

## Chaired by

Hon'ble Mr. Justice V. Ramasubramanian, Judge, High Court of Telangana and A.P. Mrs. Prathiba M. Singh, Senior Advocate

#### Speakers

Mr. Pavan Duggal, Ms.Geeta Gauri, Mr. Neel Mason.

PAGE 5

# Saturday, 25th February 2017

# WORKING SESSION 4 : 10.00 am TO 11.15 am

# Arbitration in IPR and Commercial Matters

Chaired by

Hon'ble Mr. Justice R.V. Raveendran, Former Judge, Supreme Court of India

#### **Speakers**

Mr. Zameer Nathani, Mr. P.V. Sreenivasan Mr. Pradeep Bakshi, Advocate

# WORKING SESSION 5 : 11.30 am TO 12.45 pm

New Dimensions in Property laws, Matrimonial laws and Child Rights

## Chaired by

Hon'ble Mr. Justice Madan B. Lokur, Judge, Supreme Court of India

## **Speakers**

Hon'ble Ms. Justice G. Rohini, Chief Justice, High Court of Delhi Hon'ble Mr. Justice VVS Rao, Former Judge, A.P. High Court Mr.V.S.R Avadhani, Member, NCLT Mr. Anil Malhotra, Advocate